

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	Ex. P 81 /2024	Cholamandalam Investment and Finance Company Ltd. Vs. Shyama Sundar Dalua and anr.	Satya Prem Mohanty	9437196360		07-05-2024	07-05-2024
			Ex. P 82 /2024	Cholamandalam Investment and Finance Company Ltd. Vs. Dillip Kumar Das and Anr.	T.K.J. Samanta	9437196360		07-05-2024	07-05-2024
			Ex. P 83 /2024	Cholamandalam Investment and Finance Company Ltd.	T.K.J. Samanta	9437196360		07-05-2024	07-05-2024

				Vs. Sunil Behera and Anr.					
			Ex. P 84 /2024	Cholamandalam Investment and Finance Company Ltd. Vs. Kartik Malik	T.K.J. Samanta	9437196360		07-05-2024	07-05-2024
3.	Sr. Civil Judge(Commercial) Court, Berhampur	Ganjam	C.S. 25/2024	Bank of Baroda Vrs. Mr. Jagannath Sahu and others	Nilakantha Das	9437109125	NA	08.05.2024	08.05.2024
			C.S. 26/2024	Bank of Maharashtra Vrs. Mr. Dibya Chand Shukla	Ranjan Kumar Tripathy	9776078022	NA	08.05.2024	08.05.2024
			C.S. 27/2024	State Bank of India Vrs. M/s. Sudha Homoeo Centre	Simanchal Panda	9338005621	NA	17.05.2024	17.05.2024
			C.S. 28/2024	State Bank of India Vrs. M/s. Gayatri Agencies	Simanchal Panda	9338005621	NA	17.05.2024	17.05.2024
			C.S. 29/2024	State Bank of India Vrs. M/s. Chana Mutton Centre	Simanchal Panda	9338005621	NA	17.05.2024	17.05.2024
			C.S. 30/2024	State Bank of India Vrs. M/s. Muktas Butique	Simanchal Panda	9338005621	NA	17.05.2024	17.05.2024
			C.S. 31/2024	State Bank of India Vrs. Smt. Bishnupriya	Simanchal Panda	9338005621	NA	17.05.2024	17.05.2024

				Mahapatro					
			C.S. 32/2024	Indian Overseas Bank Vrs. Mrs. Supriya Nayak	B.K.Mohant y	9437203565	NA	21.05.2024	21.05.2024
			CMA 06/2024	Sundaram Finance Ltd. Vrs. Ramesh Kumar Mahanty	Deepak Kumar Sukla	9437361700	NA	09.05.2024	09.05.2024
			CMA 07/2024	M/s. Sundaram Finance Ltd. Vrs Ranjan Kumar Sethi and others	Deepak Kumar Sukla	9437361700	NA	09.05.2024	09.05.2024
			CMA 08/2024	M/s. Sundaram Finance Ltd. Vrs Bisikeshan Swain and others	Deepak Kumar Sukla	9437361700	NA	15.05.2024	15.05.2024
			CMA 09/2024	Bank of Baroda Vrs. Abani Mohan Mishra	Nilakantha Das	9437109125	NA	21.05.2024	21.05.2024
			E.P. 104/202 4	Bank of Baroda Vrs. Pradip Kumar Sarangi and another	Nilakantha Das	9437109125	NA	08.05.2024	08.05.2024
			E.P. 105/202 4	Kotak Mahindra Bank Ltd. Vrs. Hajari Sahu and another	Raj Kishore Polai	7978446155	NA	08.05.2024	08.05.2024

			E.P. 106/202 4	Kotak Mahindra Bank Ltd. Vrs. Alok Kumar Tiwari	Raj Kishore Polai	7978446155	NA	08.05.2024	08.05.2024
			E.P. 107/202 4	Kotak Mahindra Bank Ltd. Vrs. Gandharaba Parida and others	Raj Kishore Polai	7978446155	NA	08.05.2024	08.05.2024
			E.P. 108/202 4	Kotak Mahindra Bank Ltd. Vrs. Bhagaban Nayak and others	Raj Kishore Polai	7978446155	NA	10.05.2024	10.05.2024
			E.P. 109/202 4	Kotak Mahindra Bank Ltd. Vrs. Budhia Swain and others	Raj Kishore Polai	7978446155	NA	10.05.2024	10.05.2024
			E.P. 110/202 4	Kotak Mahindra Bank Ltd. Vrs. Niranjan Sahu and others	Raj Kishore Polai	7978446155	NA	10.05.2024	10.05.2024
			E.P. 111/202 4	State Bank of India Vrs. Siba Sahu	Simanchal Panda	9338005621	NA	22.05.2024	22.05.2024
			E.P. 112/202 4	State Bank of India Vrs. Pabitra Kumar Tripathy & Another	Simanchal Panda	9338005621	NA	22.05.2024	22.05.2024
			E.P. 113/202 4	State Bank of India Vrs. K.Rajesh Kumar & Another	Simanchal Panda	9338005621	NA	22.05.2024	22.05.2024

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS (III) 163/2023	Orissa State Finance Corporation Vrs Grand Auto Udyog & Another	A.Routray & Associates	11.12.2023	01.05.2024
			CS (III) 06/2024	ICICI Bank Cuttack Vrs Pravas Kumar Singh	Sri S.Mohanthy & Associates	06.01.2024	02.05.2024
			CS (III) 118/2023	Odisha Gramya Bank (Dhenkanal) Vrs Pabitra Mohan Rout	Dillip Mohapatra & Associates	07.10.2023	03.05.2024
			CS (III) 164/2023	Biraja Chemicale Vrs Jagatsinghpur Municipality.	B.B.Mishra	13.12.2023	16.05.2024
			CS (III) 53/2022	S.B.I. Vrs. Tamanna Sethi	S.K.Mohanty	06.05.2022	20.05.2024
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn. No.301/2023	M/s Shriram Finance Vrs. Rabindra Behera & Another	Adv. B.P. Sarangi	18.05.2023	14.05.2024
			Exn. No. 476/2023	Bajaj Finance Limited Vrs Jayadurga Cloth Store and another	Adv. R.K.Nanda	29.08.2023	14.05.2024
			Exn. No. 475/2023	Bajaj Finance Limited Vrs Bhabani Indira	Adv. R.K.Nanda	29.08.2023	14.05.2024
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(III) 444/2022 CIS(263/2022)	Odisha Gramya Bank Anugul vrs Santosh Kumar sahoo	Sri Subrat Sarangi & Associates	02.08.2022	02.05.2024
			CS(III) 66/2022	Odisha Gramya Bank Dhenkanal Vrs Naresh Rout	Sri Dillip Mohapatra & Associates	19.05.2022	03.05.2024
			CS(III) 306/2022	State Bank Of India RASMEC Cuttack Vrs Balaram Behera	Sri Subrat Mohanthy & Associates	02.01.2023	03.05.2024
			CS(III) 10/2018 CIS (616/2021)	State Bank Of India, Niali Vrs. Aswini Ku. Mohanty & another	Sri Sarat Ch. Biswal & Associates	03.01.2018	06.05.2024
			CS(III)37/2023	Odisha Gramya Bank Dhenkanal Vrs Pramod Kumar Lenka	Subrat Sarangi & Associates	26.04.2023	07.05.2024
			CS(III)06/2023	State Bank Of India RASMEC Cuttack Vrs M/s Bharat Traders & Another	Susama Rani sahoo & Associates	06.02.2023	07.05.2024

			CS(III)150/2018 CIS 146/2021	Andhra Bank Cuttack Vrs Mr. Kalpataru Nayak	Amiya Kumar Mishra & Associates	04.05.2018	16.05.2024
			CS(III)466/2020 CIS 407/2021	Canara Bank Cuttack Vrs Sashikanta parida	B.N.Udgata & Associates.	15.11.2020	18.05.2024
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	ARBP No.03/2018	A K Enterprises Vrs. OMC Limited	N. P. Singhsama nt vrs. M.R. Mohanty	12.01.2028	-	04.05.2024	2310 days	Dismissed on contest against the O.P.	-	-	-
C.S. No.117/2022			ICICI Bank Limited Vrs. Sri Sitanshu Sekhar Sahoo	B.B. Mishra vrs. Dipak Mishra	04.05.2022	-	06.05.2024	730 days	Decreed on contest against the defendant	-	-	-	
ARBP No.20/2019			M/s. Sushree Constructio n Ltd Vrs Addl. Chief medical Director, ECo Railway	Amarendra Mishra Vrs U.K. Pattanaik	18.08.2019	-	10.05.2024	1825 days	Dismissed on contest against the O.P.	-	-	-	
ARBP No.05/2024			IOCL Vrs M/s Shlok Lubricants and another	S S Mohanty Vrs. Subhalaxm i Devi	18.01.2024	-	13.05.2024	150 days	Allowed on contest	-	-	-	

Form 7**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	3946	41	94	3893	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1392	55	72	1375	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	359	48	22	385	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	436	44	28	452	
TOTAL			6133	188	216	6105	